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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 623/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: SBI Capital Markets Limited
V/s.
Arch Pharmalabs Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Shyamli Hajek	Adv H&M Legal Associates	Shyamli Hajek

ORDER

TCP No. 623/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel stating that since Form under Insolvency & Bankruptcy Code has not been filed, made a request for time to file the same Form but whereas the time given for taking Form has been over. Therefore, this Bench cannot accept any Form until and unless extension has been given by the Government. However, at request of the Petitioner's Counsel, list this matter on 18th July 2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)